

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-535

CP No198/58/ND/2022

CA/69/2023

IN THE MATTER OF:

Anju Sahni

....Applicant

Vs.

M/s Expo Weavers Pvt. Ltd. through its Director Mr. Ajay Sahni & Ors.

.....Respondent

SECTION

U/s 58 CA

Order delivered on 06.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI L.N GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Sajeve Deora, Adv Shivleen

For the Respondent : Archana Lakhotia for Respondent no. 1, Adv Taru
Bhardwaj for R-2 & 3

ORDER

Ld. Counsel for the Applicant and Ld. Counsel for the Respondent are present. List this matter for arguments before the Regular Bench by physical mode on **22.11.2023**.

Sd/-

**(L.N GUPTA)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**